GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 4622

(TO BE ANSWERED ON THE 21st August 2025)

CAPITAL INVESTMENT IN MODERNISATION OF AIRPORTS

4622. SHRI CHAMALA KIRAN KUMAR REDDY Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details of the amount of capital investment made in the modernisation of each airport operated by Adani Group since takeover in comparison to other airports;
- (b) whether this investment is in line with the commitments made at the time of awarding the lease and if so, the details thereof; and
- (c) whether the Government has prepared a comparative investment analysis between Adani Group operated, AAI operated and other PPP airports and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): Expansion, modernisation and development of airport infrastructure is a continuous process, which is undertaken by the Airport Operators/Developers concerned depending upon traffic demand, commercial feasibility, operational requirements for safety of aircraft operation and demand from airlines etc. Development works are taken up in a phased manner depending upon availability of land and viability, as well as other facilities with reference to intended aircraft operations.;

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The Capital Expenditure (CAPEX) infusion for infrastructure upgradation at Joint Venture (JV)/Public Private Partnership (PPP)/Leased airport is substantially higher in comparison to Airports operated by Airports Authority of India (AAI). Airports Economic Regulatory Authority of India (AERA) takes into account this different capital expenditure profile of each major airport, while determining aeronautical tariff, optimally balancing the interest of service provider and the end user.;

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CAPEX of approximately Rs. 16,300 crore has been made by seven concessionaire/airport operators under Adani Group since taking over of these 7 airports.;

The Concessionaire of these airports are obligated to implement the Master Plan and Development Works as stipulated in the Operation, Management & Development Agreement (OMDA) and Concession Agreement, as applicable. The performance and compliance by Concessionaires is subjected to periodical monitoring by AAI through Independent Engineers, Auditors, Inspections etc.